

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 48**

**IA 13/2024 IN CP 206/2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **DIVEN DEMBLA VS PRECISION RUBBER  
INDUSTRIES PRIVATE LIMITED**

Section 245, 241, 242 of the Companies Act, 2013

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**ORDER**

Sr. Counsel Gaurav Joshi & Counsel Kajol Punjabi a/w Adv. Kimi M., Adv. Farhad Vakil i/b Mulla & Mulla for the Petitioners in CP 206 of 2022 present. Sr. Adv. Soli Cooper, Counsel Sharad Bansal, Counsel Yohann Cooper, Siddhant Marathe i/b Shardul Amarchand Mangaldas & Co. for the Respondent No.6 present. Adv. Divyakant Lahoti a/w Mr. Rahul Maheshwari, Counsel for the Respondent No. 27 present through VC. Adv. Kalash Bakliwal i/b Menon & Mankava for the Respondent No. 12, 16 & 19 present through VC.

1. Ld. Counsel for the Respondent in CP 173 of 2023, who is the petitioner in CP 206 of 2022 made submission in IA 13 of 2024. We heard both the parties. We consider it appropriate to allow the amendments made except for transposition of Respondents as the Petitioners.
2. The Ld. Counsel for the Petitioners in CP 130 of 2023 submits that a Rejoinder in this CP be considered as their submissions in CP 206 of 2022.

3. Ld. Counsel for the Applicant in IA 13 of 2024 shall carry out the amendment within 15 days. The amendment as proposed application shall be allowed after necessary changes arising from non-allowance of transposition of Respondent as Petitioner.

With this **IA No.13 of 2024** is **disposed of**.

4. Heard the Respondent in CP 132 of 2023, who is Petitioner in CP 206 of 2022, made part submissions. The remaining submissions shall continue in the next date. The impleaded Respondent in CP 206 of 2022 shall be at liberty to file the Reply within two (2) weeks. List this matter on Board on **22.07.2024** and **23.07.2024** at **2:30 P.M.**

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

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**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**